

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 04,2016

No. 1083 /JR(S)/2016

The Court's Notification Nos. **728/JR(S)/2016, 729/JR(S)/2016, 739/JR(S)/2016 & 740/JR(S)/2016** dated **03.05.2016** regarding posting of Judicial Officer are hereby cancelled.

No. 1084 /JR(S)/2016

Sri **Shakti Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Additional Chief Judicial Magistrate, Bareilly vice Sri Avinash Chandra Mishra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bareilly.

No. 1085 /JR(S)/2016

Sri **Avinash Chandra Mishra**, Additional Chief Judicial Magistrate, Bareilly to be Civil Judge, Senior Division, Bareilly vice Smt. Kusum Lata.

No. 1086 /JR(S)/2016

Smt. **Kusum Lata**, Civil Judge, Senior Division, Bareilly to be Chief Judicial Magistrate, Bareilly vice Sri Vikas Gupta.

No. 1087 /JR(S)/2016

Sri **Akhilesh Kumar**, Additional Chief Judicial Magistrate (Northern Eastern Railway), Bareilly to be Judge Small Causes Court, Bareilly vice Smt. Arti Fauzdar.

BY ORDER OF THE COURT.

Sd/-

**(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 191/JR(S)/2016 Dated: Allahabad : May 04, 2016

In continuation of Court's Endorsement No. 188/JR(S)/2016 dated 03.05.2016, copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.

2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. The District & Sessions Judge, Bareilly. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Senior Registrar (Judicial), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. The Assistant Registrar (Admin.A-3), Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judge, Bareilly with the request to place this notification before His Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-
(RAJIV SHARMA)
REGISTRAR (JUDICIAL) (SERVICES)